

More Facilities to Employees of Extra Departmental Posts and Telegraphs Department

1303. SHRI PRATAP BHANU SHARMA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that Government are considering to give more facilities to employees of extra departmental of Posts and Telegraphs Department ;

(b) if so, the details thereof ; and

(c) how many E.D. Employees are working as on date ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL) : (a) and (b) A proposal to set up a Committee to review the wage structure and other service conditions to ED Agents in P&T Department is under consideration.

(c) The number of DED employees as on 31-3-83 was approximately 2,94,000.

Construction of Departmental Buildings for Post Offices in the Hilly Region of U.P.

1304. SHRI HARISH RAWAT : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of Post Offices in the hill region of Uttar Pradesh which have no departmental buildings ;

(b) the total amount that is paid towards the rent of above post offices buildings ; and

(c) whether his Ministry is considering to construct departmental buildings for each of the Post Offices working in the Tehsil Headquarters of the U.P. Hills ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL) : (a) 41 post offices in hill region of Uttar Pradesh do not have departmental buildings.

(b) Information is being collected and will be placed on the Table of the House.

(c) Because of resource constraints and non-availability of Land it is not possible to construct departmental buildings for all the post offices working in Tehsil headquarters of the U.P. Hills.

राष्ट्रीय चलचित्र विकास निगम द्वारा चलचित्रों के निर्माण हेतु ऋण

1305. श्री हरीश रावत : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) राष्ट्रीय चलचित्र विकास निगम द्वारा चलचित्रों के निर्माण हेतु अब तक कितनी राशि के ऋण दिये गये हैं ;

(ख) क्या ऋणों की समय पर वसूली हो रही है ;

(ग) यदि नहीं, तो ऋण की ऐसी कितनी राशि है जिसकी समय पर वसूली नहीं हो रही है ; और

(घ) इस संबंध में सरकार ने क्या कदम उठाने का विचार किया है ?

सूचना और प्रसारण मन्त्रालय तथा संसदीय कार्य विभाग में उप मन्त्री (श्री मल्लिकाजुन) : (क) 31 मार्च, 1983 तक फिल्मों के निर्माण के लिए 405.89 लाख ६० की राशि के ऋण दिए गए हैं ।

(ख) और (ग) निर्माताओं से ऋण/

ब्याज की वसूली हमेशा समय पर नहीं होती। 77.23 लाख रुपये की राशि के ऋण उपयुक्त रूप से समय पर अर्थात् प्रथम ऋण के भुगतान की तारीख से 2 वर्ष की अवधि के भीतर या फिल्म की प्रथम रिलीज की तारीख से 30 दिन की समाप्ति पर इनमें से जो भी पहले हो, नहीं मिले।

(घ) जब भी वापस किए जाने वाला ऋण समय पर नहीं मिलता, राष्ट्रीय फिल्म विकास निगम दोषी निर्माताओं के विरुद्ध कानूनी कार्रवाई शुरू करता है। जिन मामलों में निर्माताओं को दिवालिया घोषित कर दिया गया है, उनमें निगम फिल्म का दूरदर्शन के माध्यम से प्रदर्शन सहित वाणिज्यिक और गैर वाणिज्यिक सकिटों पर उपयोग करके बकाया ऋणों को वसूल करने की कोशिश करता है।

Power Transmission Falls Short of Sixth Plan Targets

1306. SHRI ASHFAQ HUSSAIN : Will the Minister of ENERGY be pleased to state :

(a) whether power transmission has fallen far short of the Sixth Plan targets ;

(b) if so, reasons for the shortfalls and actual commissioning of 400 KVA, lines till August, 1983 and also between August, 1983 to 31st October, 1983 ; and

(c) whether it will be possible for Government to achieve the plan targets ?

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR) : (a) Working Group on Power set up by the Planning Commission in 1980 to frame recommendations for formulation of the Sixth Plan had made certain projections of transmission lines and sub-stations at various voltages required during the

plan period, for which a plan outlay of Rs. 9858 crores (based on 1979-80 prices) for T&D) was recommended. However, in view of the overall availability of resources and discussions with the States, the Planning Commission could allocate only Rs. 5426 crores for T&D. For this reduced allocation, Planning Commission did not fix any targets for transmission lines.

(b) There are several reasons for the shortfall in achieving the projections made by the Working Group on Power. These are :

- (i) financial constraints arising from inadequate allocation, escalation in prices, poor financial liquidity of State Electricity Boards, etc.
- (ii) shortage occurring from time to time in the availability of key inputs such as steel sections required for towers, cement, insulators, E.C. grade aluminium for conductors, etc.,
- (iii) division of funds allocated for T&D Works to other sectors by the States.
- (iv) law and order problems in some areas with resultant slowing down of works and reluctance on the part of the contractors to take up works.
- (v) delays in obtaining permission for laying T&D lines through reserved forests and mining areas.
- (vi) difficulties in the timely acquisition of land, etc.

Another important factor which has affected the progress of the transmission lines is the reluctance on the part of State Governments/State Electricity Boards to construct inter-state transmission lines